

have done the best work possible and he does not believe in having the advice from private people.

MR. CHAIRMAN: He did not say that.

SHRIMATI YASHODA REDDY: I wanted to draw the hon. Minister's attention to the fact that even in the first class hotels like Ashoka Hotel you see flies streaming in and water coming all round the place. I am telling it out of experience. (Interruptions.) If he says 'no', I cannot help it.

SHRI K. C. REDDY: May I inform the hon. Member that in the case of Ashoka Hotel it was the private architects who were consulted and it was the private architect's design that was finally approved? In regard to the Rajghat Memorial design, it was again the private architects that were consulted. That is why I said we would consult either private architects or our own.

DR. RAGHUBIR SINH: The private architect might have been a wrong selection by the Ministry itself.

SHRI BHUPESH GUPTA: The hon. Minister said in answering . . .

MR. CHAIRMAN: To a question.

SHRI BHUPESH GUPTA: whether one gets drenched or not, that it is a matter of opinion. May I know how it could be a matter of opinion rather than of fact?

SHRI K. C. REDDY: May I clarify? The question of being drenched is not a matter of opinion but whether the design is a correct one or not is a matter of opinion.

SHRI BHUPESH GUPTA: May I know whether the Minister has found out that the people do get drenched when they go from the lounge to the rooms?

SHRI K. C. REDDY: We will find it out.

[Shri Bhupesh Gupta rose]

MR. CHAIRMAN: Do not get excited on these questions. Why do you want to ask another question?

Question No. 543.

*542. [The questioner (Shri P. N. Rajabhoj) was absent. For answer, vide col. 2797 infra.]

GRANT OF IMPORT LICENCES TO S.T.C.
FOR BANNED ITEMS

*543. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state what were the special reasons for the grant of special import licences to the State Trading Corporation for banned items during the last one year?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): The State Trading Corporation was given special import licences in respect of only on nil quota item, namely camphor. This was done owing to acute shortage and prevailing high prices of this commodity in the country.

SHRI BABUBHAI CHINAI: If they are banned items and a few licences are given to the State Trading Corporation or to anybody else, will it not vitiate any provisions of the Import Control Order?

SHRI N. KANUNGO: No, it does not, because it is done under the direction of the Government.

THIRD FIVE YEAR PLAN

*544. SHRI MAHESWAR NAIK: Will the Minister of PLANNING be pleased to state whether it is a fact that the Planning Commission have tentatively decided upon the broad outlines of the Third Five Year Plan?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): No, Sir.